

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/137(KB)2023
IN
C.A.(CAA)/64(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MECHANO TRADERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Ravi Asopa, Advocate] for the petitioners.

Mr. Sudhir Kapoor, Joint Director] from the office of RD(ER), Kolkata

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Petitioner seeks time for reply to the observation made by the RD(ER), Kolkata. At request, list this matter on **12.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**